

environment friendly transportation and to enable the Indian automotive industry to achieve global manufacturing leadership.

As part of the NEMMP 2020, Department of Heavy Industry formulated a Scheme namely Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India (FAME India) Scheme in the year 2015 to promote manufacturing of electric and hybrid vehicle technology and to ensure sustainable growth of the same. The Phase-I of this Scheme was initially launched for a period of 2 years, commencing from 1st April, 2015, which was subsequently extended from time to time and the last extension was allowed up to 31st March, 2019.

In this phase, market creation through demand incentives was aimed at incentivizing all vehicle segments *i.e.* 2-Wheelers, 3-Wheelers Auto, Passenger 4-Wheeler vehicles, Light Commercial Vehicles and Buses.

The demand incentive was available to buyers of electric and hybrid vehicles (xEV) in the form of an upfront reduced purchase price to enable wider adoption. Further, specific projects under Pilot Projects, R&D/Technology Development and Public Charging Infrastructure components were sanctioned by the Project Implementation and Sanctioning Committee (PISC) for extending grant under the different focus areas of the scheme.

Based on outcome and experience gained during the Phase-I of FAME India Scheme and after having consultations with all stakeholders including Industry and Industry Associations, the Government notified Phase-II of FAME India Scheme on 8th March, 2019, which is for a period of three years commencing from 1st April, 2019 with a Total budgetary support of ₹ 10,000 crore. This phase will mainly focus on supporting electrification of public and shared transportation, and aims to support through demand incentives about 7000 e-Buses, 5 lakh e-3 Wheelers, 55000 e-4 Wheeler Passenger Cars and 10 lakh e-2 Wheelers. In addition, creation of charging infrastructure will be also supported to address range anxiety among users of electric vehicles.

#### **Disinvestment of CPSEs**

2461. SHRI SUKHENDU SEKHAR RAY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the details of number of Central Public Sector Enterprises (CPSEs) in existence as on 1st January, 2014;
- (b) the details of CPSEs disinvested/privatised/put on strategic sale between 2015-2020, including names of these CPSEs;
- (c) the details of amount received by Government through such disinvestment/privatisation/strategic sale between 2015-2020; and
- (d) the details of number of CPSEs further selected for disinvestment/privatisation/strategic sale?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) The Department of Public Enterprises (DPE) brings out Public Enterprises Survey of Central Public Sector Enterprises (CPSEs) annually. As per the information available in Public Enterprises Survey 2013-14, there were 234 operating CPSEs as on 31st March, 2014.

(b) and (c) The Department of Investment and Public Asset Management (DIPAM), Ministry of Finance is the nodal Department for disinvestment and privatization of Central Public Sector Enterprises (CPSEs). DIPAM oversees the disinvestment process of CPSEs to be undertaken for strategic disinvestment. As per the information furnished by the DIPAM, the details of CPSEs divested during 2014-15 to 2019-20 along with the amount received from disinvestments are given in the Statement-I (*See* below).

(d) Details of CPSEs, subsidiaries, units and Joint Ventures from which 'in-principle' approval has been given by CCEA for strategic disinvestment since 2016 is given in the Statement-II (*See* below). DIPAM has also informed that CCEA approved Initial Public Offer (IPO)/ Follow-on Public Offer (FPO) in case of 23 CPSEs out of which 13 have been listed since 2017, 2 CPSEs were dropped from listing process, 1 CPSE has been approved for FPO and 7 CPSEs are at different stages of listing process. Further, 25 CPSEs are given 'in-principle' approval by CCEA for disinvestment through Offer for Sale (OFS). In addition to this, there are two approved Exchange Traded Funds (ETFs) for disinvestment of equity of CPSEs in the form of 'Bharat 22 ETF' (consisting 15 CPSEs) and 'CPSE ETF' (consisting of 10 CPSEs).

***Statement-I***

*The details of disinvestment through minority stake sale in CPSEs during last 5 years*

**(A) Offer For Sale (OFS) including Employees OFS**

Year	CPSEs disinvested	Receipts through disinvestment (in ₹ crore.)
1	2	3
2014-15	1. Steel Authority of India Ltd. (SAIL) 2. Coal India Ltd. (CIL) 3. National Fertilizers Ltd. (NFL) 4. National Thermal Power Ltd. (NTPC) 5. Metals and Minerals Trading Corporation of India (MMTC) 6. Hindustan Copper Ltd.(HCL) 7. National Aluminium Company Ltd. (NALCO) 8. National Mineral Development Corporation (NMDC)	24,348.71
2015-16	1. Rural Electrification Corporation Ltd. (REC) 2. Power Finance Corporation Ltd. (PFC) 3. Dredging Corporation of India Ltd. (DCIL) 4. Indian Oil Corporation Ltd. (IOC) 5. Engineers India Ltd. (EIL) 6. National Thermal Power Ltd. (NTPC) 7. Container Corporation of India Ltd. (CONCOR)	19,513.58       8004.42
2016-17	1. National Hydroelectric Power Corporation Ltd. (NHPC) 2. Indian Oil Corporation Ltd. (IOC) 3. National Thermal Power Corporation Ltd. (NTPC)	

1	2	3
	4. Hindustan Copper Ltd. (HCL)	
	5. National Building Construction Corporation Ltd. (NBCC)	
	6. Engineers India Ltd. (EIL)	
	7. National Hydroelectric Power Corporation Ltd. (NHPC)	
	8. Dredging Corporation India Ltd. (DCIL)	
	9. Container Corporation of India Ltd. (CONCOR)	
	10. Manganese Ore India Ltd. (MOIL)	
	11. Bharat Electronics Ltd. (BEL)	
2017-18	1. Hindustan Copper Ltd. (HCL)	13,710.86
	2. National Aluminium Company Ltd. (NALCO)	
	3. Rashtriya Chemicals and Fertilizers Ltd. (RCFL)	
	4. National Fertilizers Ltd. (NFL)	
	5. Hindustan Copper Ltd. (HCL)	
	6. National Thermal Power Corporation Ltd. (NTPC)	
	7. Bharat Electronics Ltd. (BEL)	
	8. Neyveli Lignite Corporation Ltd. (NLC)	
2018-19	1. Coal India Ltd. (CIL)	5,235.63
	TOTAL	70,813.20

## (B) Initial Public Offer (IPO)/Follow-on Public Offer (FPO)

Year	CPSEs disinvested	Receipts through disinvestment (in ₹ crore.)
1	2	3
2014-15	Nil	
2015-16	Nil	

1	2	3
2016-17	Nil	6,682.37*
2017-18	1. Hindustan Aeronautics Ltd. (HAL) 2. Bharat Dynamics Ltd. (BDL) 3. Cochin Shipyard Ltd. (CSL) 4. Housing & Urban Development Corporation Ltd. (HUDCO)	1,914.15
2018-19	1. Metal Scrap Trade Corporation Ltd. (MSTC Ltd.) 2. Garden Reach Shipbuilders & Engineers Ltd. (GRSE) 3. Indian Railway Construction Company (IRCON) International Ltd. 4. Rail India Technical and Economic Service (RITES) 5. Mishra Dhatu Nigam Ltd. (MIDHANI)	
TOTAL		8,596.52

\* Excluding the receipts of ₹ 17357.48 crore through disinvestment in The New India Assurance Company Ltd. and General Insurance Corporation of India Ltd.

(C) Exchange Traded Fund (ETF)

(i) CPSE ETF

Year	Issue	Constituents*	Receipts through disinvestment (₹ in crore)
1	2	3	4
2016-17	FFO-1	1. Bharat Electronics Limited	8499.98
	FFO-2	2. Coal India Limited	
2018-19	FFO-2	3. National Buildings Construction Corporation	26350.07
	FFO-3	4. Satluj Jal Vidyut Nigam Ltd. 5. Nevyeli Lignite Limited 6. National Thermal Power Corporation	

1	2	3	4
		7. Indian Oil Corporation Limited	
		8. Oil and Natural Gas Corporation	
		9. Power Finance Corporation Limited	8
		10. Oil India Limited	
SUB TOTAL (A)			34,850.05

\*GAIL, CONCOR, EIL and REC were excluded whereas NTPC NBCC, NLC and SJVN were included at different stages.

## (ii) Bharat 22 ETF

Year	Issue	Constituents *	Receipts through disinvestment (₹ in crore)
1	2	3	4
2017-18	NFO	1. Axis Bank Ltd.	14,500
2018-19	FFO 1	2. Bank of Baroda	18,729.85
	FFO 2	3. Bharat Electronics Ltd.	
		4. Bharat Petroleum Corp Ltd.	
		5. Coal India Ltd.	
		6. Engineers India Ltd.	
		7. Gail India Ltd.	
		8. Indian Bank	
		9. Indian Oil Corp Ltd.	
		10. ITC	
		11. Larsen & Toubro Ltd.	

1	2	3	4
		12. National Aluminium Co. Ltd.	
		13. NBCC (India) Ltd.	
		14. NHPC Ltd.	
		15. NLC India Ltd.	
		16. Oil & Natural Gas Corp Ltd.	
		17. NTPC Ltd.	
		18. Power Grid Corp of India Ltd.	
		19. Oil India Ltd.	
		20. SJVN Ltd.	
		21. State Bank of India	
		SUB TOTAL (B)	33,229.85
		GRAND TOTAL (A+B)	68,079.90

\* Oil India has now been dropped from Bharat -22 ETF

(D) Buyback

Year	CPSEs disinvested	Receipts through disinvestment in ₹ crore)
1	2	3
2014-15	Nil	Nil
2015-16	1. Bharat Dynamics Ltd. (BDL) 2. Hindustan Aeronautics Ltd. (HAL)	4,483.22
2016-17	1. National Aluminium Company Ltd. (NALCO) 2. National Mineral Development Corporation Ltd. (NMDC) 3. Manganese Ore India Ltd. (MOIL)	18963.47

1	2	3
	4. Bharat Electronics Ltd. (BEL)	
	5. Coal India Ltd. (CIL)	
	6. National Hydroelectric Power Corporation Ltd. (NHPC)	
	7. Neyveli Lignite Corporation Ltd. (NLC)	
2017-18	1. Oil India Ltd. (OIL)	5,337.55
	2. Engineers India Ltd. (EIL)	
	3. Bharat Dynamics Ltd. (BDL)	
	4. Mazagon Dock Shipbuilders Ltd. (MDL)	
	5. Security Printing & Minting Corporation of India Ltd. (SPMCIL)	
	6. IRCON International Ltd. (IRCON)	
	7. Hindustan Aeronautics Ltd. (HAL)	
	8. Garden Reach Shipbuilders & Engineers Ltd. (GRSE)	
	9. Hospital Services Consultancy Corporation Ltd. (HSCC Ltd.)	
	10. Satluj Jal Vidyut Nigam Ltd. (SJVN Ltd.)	
	11. Antrix Corporation Ltd.	
	12. Bharat Electronics Ltd. (BEL)	
	13. Manganese Ore (India) Ltd. (MOIL)	
2018-19	1. Kudremukh Iron Ore Company Ltd. (KIOCL)	10670
	2. National Aluminium Corporation Ltd. (NALCO)	
	3. Neyveli Lignite Corporation India Ltd. (NLC India Ltd.)	
	4. Cochin Shipyard Ltd. (CSL)	
	5. Bharat Heavy Electricals Ltd. (BHEL)	
	6. National Hydroelectric Power Corporation Ltd. (NHPC)	



1	2	3
	7. Indian Oil Corporation Ltd. (IOCL)	
	8. Oil & Natural Gas Corporation Ltd. (ONGC)	
	9. National Mineral Development Corporation Ltd. (NMDC)	
	10. Oil India Ltd. (OIL)	
	TOTAL	39,454.24

## (E) Strategic Disinvestment (FY 2017-18 and FY 2018-19)

CPSE	Acquired by	Disinvestment Yield (₹ crore)
Hindustan Petroleum Corporation Limited	ONGC	36,915
Hospital Services Consultancy Ltd. (HSCC)	NBCC	285
National Project Construction Corporation (NPCC)	WAPCOS	79.96
Dredging Corporation of India Ltd.	Consortium of 4 major ports	1049
Rural Electrification Corporation Limited (REC)	PFC	14500
TOTAL		52,828.96

## (F) Disinvestment during current financial year (2019-20)

## Financial Year 2019-20 (Till 12th March, 2020)

Sl. No.	Name of CPSE	Type of Disinvestment	Receipts (in ₹ Crore)
1	2	3	4
1	CPSE ETF (5th FFO - July, 2019 and 6th FFO-January, 2020)	ETF	26,500.39
2	Bharat 22 ETF (FFO 2- October, 2019)	ETF	4,368

1	2	3	4
3	Rail Vikas Nigam Limited	IPO	475.89
4	IRCTC	IPO	636
5	Sale of Enemy Shares by CEPI	Others	1,881.21
6	RITES (November, 2019)	OFS	729.45
7	RITES (February, 2020)	OFS	399.67
8	MOIL	Buyback	253.26
9	SPMCIL	Buyback	293.45
TOTAL			35,537.32

**Statement-II**

*CPSEs, including Subsidiaries, Units and Joint Ventures for which Government has given 'in-principle' approval for strategic disinvestment (at different stages of transaction)*

(a) 'In-principle' approval obtained in FY 2016-17 to FY 2018-19

1. Project & Development India Ltd.
2. Hindustan Prefab Limited (HPL)
3. Engineering Project (India) Ltd.
4. Bridge and Roof Co. India Ltd.
5. Pawan Hans Ltd.
6. Hindustan Newsprint Ltd. (subsidiary)
7. Scooters India Limited
8. Bharat Pumps & Compressors Ltd.
9. Hindustan Fluorocarbon Ltd. (HFL)\* (sub.)
10. Central Electronics Ltd

11. Bharat Earth Movers Ltd. (BEML)
12. Ferro Scrap Nigam Ltd. (sub.)
13. Units of Cement Corporation of India Ltd. (CCI)
14. Nagarnar Steel Plant of NMDC
15. Alloy Steel Plant, Durgapur; Salem Steel Plant; Bhadrawati units of SAIL
16. Air India and its five subsidiaries and one JV.
17. HLL Life Care Ltd.
18. Indian Medicine & Pharmaceuticals Corporation Ltd. (IMPCL)
19. Karnataka Antibiotics Ltd.
20. Kamrajar Port Ltd.
21. Indian Tourism Development Corporation (ITDC)
22. Hindustan Antibiotics Ltd. (HAL)
23. Bengal Chemicals and Pharmaceuticals Ltd. (BCPL)

\* Subsequently, CCEA has given in principle approval for closure of the company

(b) 'In principle' approval for strategic disinvestment obtained in 2019-20

1. Bharat Petroleum Corporation Ltd. (except Numaligarh Refinery Limited) and BPCL stake in Numaligarh Refinery Limited to a CPSE strategic buyer
2. Shipping Corporation of India Ltd. (SCI)
3. Container Corporation of India Ltd. (CONCOR)
4. THDC India Limited (THDCIL)
5. North Eastern Electric Power Corporation Limited (NEEPCO)
6. Neelachal Ispat Nigam Limited (NINL)

#### **Vacancies in PSUs under Ministry**

2462. SHRI AKHILESH PRASAD SINGH: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the Total number of category-wise vacancies across all Public Sector